

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3232
ANSWERED ON:11.02.2014
SCP FOR SCHEDULED CASTES
Natarajan Shri P.R.;Punia Shri P.L.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Special Component Plan (SCP) for Scheduled Castes is being implemented in accordance with the guidelines of the Planning Commission;
- (b) if so, the details of the allocation of funds and expenditure incurred by various Central Ministries as well as State Governments during each of the last three years and the current year, Ministry/ State/UT-wise;
- (c) whether instances of violation of guidelines have been noticed in the implementation of the Plan during the said period and if so, the details thereof, State/UT-wise; and
- (d) whether a number of organizations have demanded for legislative measures to prevent the diversion, non-release, non-implementation and lapsing of the SCP funds and if so, the response of the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) & (b) Yes Madam. As per information received from Planning Commission, Central Ministries /Departments and States/UTs are implementing Special Component Plan (SCP) for the Scheduled Castes in accordance with the guidelines issued by the Planning Commission. Details of allocation of funds and expenditure incurred by various Central Ministries as well as State Governments during each of the last three years and the current year, Ministry/State/UT-wise is placed at ANNEXURE I & II.
- (c) As per the information furnished by the Planning Commission, it has received information regarding alleged diversion of funds under Scheduled Castes Sub Plan (SCSP) by the Government of the National Capital Territory (GNCT) of Delhi. The Planning Commission has taken up the issue of diversion of SCSP funds with the GNCT of Delhi and requested them to bring back the diverted amount.
- (d) Yes Madam. Final decision in this regard has not been taken by the Government.